

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/54/7/2024
NAME OF THE COMPANY	Sahiti Infratec Ventures India Pvt Ltd
NAME OF THE PETITIONER(S)	Ghatiki Akshay & 126 others
NAME OF THE RESPONDENT(S)	Sahiti Infratec Ventures India Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**Present:** Ld. Counsel Ms. V. Prabha Prasad for the Financial Creditor.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 15.07.2024** for filing proof of service and for counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**